

श्री राज बहादुर : जहां तक इंजीनियरिंग क्षमता का सम्बन्ध है, राज्य सरकार ने जो अधिकारी नियुक्त किया था, वह पूर्णतः क्षम था और उसने काम किया। मैं यह भी निवेदन कर दूँ कि जहां तक मैकेनिकल और लोडिंग प्लांट का सम्बन्ध है, जहां हमने श्री बन्दरगाहों में उसको लगाने के लिए विदेशी फर्मों की सहायता ली है, वहां इस चीफ़ इंजीनियर ने उस मैकेनिकल और लोडिंग प्लांट को आर० पी० टी० के प्रोजेक्ट रिपोर्ट पर खुद लगाया है।

Unemployment Insurance Scheme

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- Shri R. S. Pandey:
 - Shri D. C. Sharma:
 - Shri Yashpal Singh:
 - Shri P. R. Chakraverti:
 - Shri Rameshwar Tantia:
 - *34. { Shri Onkar Lal Berwa:
 - Shri P. C. Borooah:
 - Shri M. S. Murti:
 - Maharajkumar Vijaya Anandas
 - Shrimati Ramdulari Sinha:

Will the Minister of Social Security be pleased to state:

(a) whether Government have taken any decision with regard to the introduction of the Unemployment Insurance Scheme;

(b) if so, the decision taken in the matter; and

(c) the salient features of the scheme?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) Not yet; the scheme is still under consideration.

(b) and (c). Do not arise.

श्री राम सहाय पाण्डेय : अनएम्प्लाय-मेंट इन्श्योरेंस या कम्पेंसेशन के सिद्धान्त पर जब सरकार विचार कर रही है तो क्या मैं यह जान सकता हूँ कि किन किन श्रेणियों के लोगों को उनसे लाभ पहुंचेगा ?

Shri Jaganatha Rao: The scheme as formulated by this department would cover about 4 million workers.

श्री तुलशीदास जाधव : देश में कितने अनएम्प्लायड हैं, इसकी क्या कोई फिगरें आपके पास हैं ?

अध्यक्ष महोदय : यह दूसरा सवाल है।

Shri D. C. Sharma: May I know what proportion this unemployment insurance scheme will bear to the per capita income of India and to the average wages of the employees?

Shri Jaganatha Rao: This scheme would apply to persons who are involuntarily thrown out of employment.

Mr. Speaker: Can he answer the hon. member's question?

Shri Jaganatha Rao: No, Sir; it does not relate to this.

श्री यशपाल सिंह : क्या राज्य सरकारों से इस मामले में कुछ मुझाव मांगे गए हैं ? अगर मांगे गये हैं तो क्या सरकार यह बता सकती है कि जहां ज्यादा पापुलेशन बढ़ी है वहां पर यह स्कीम लागू की जाएगी या जहां कम बढ़ी है वहां पर लागू की जाएगी ?

Shri Jaganatha Rao: The scheme was circulated to the various ministries and State Governments. Some comments have been received and this scheme will be discussed in the Indian Labour Conference which is likely to be held in October.

Shri P. R. Chakraverti: May I know whether Government has considered the possibility of utilising the fund that is now lying with the Trustees of the Provident Fund Scheme, both industrial and mining?

Shri Jaganatha Rao: The idea is not to take away the provident fund accumulation which entirely belongs to the workers. We want to evolve a scheme by additional contributions by employers and employees and the government would meet the cost of administration.

श्री श्रीकार लाल बेरवा : इस योजना में कितना रुपया रखा गया है इसके लिए और किस श्रेणी को दिया जाएगा ? इसमें क्या बेकार स्टुडेंट्स भी आ जायेंगे या बेकार लोग ही आयेंगे ? कितना रुपया रखा है ?

Shri Jaganatha Rao: Initially the scheme would apply to members of the Employees Provident Fund and members of the Coal Mines Provident Fund.

अध्यक्ष महोदय : कितना रुपया रखा रखा गया है ?

विधि तथा सामाजिक सुरक्षा मंत्री (श्री अ० कु० सेन) : अर्थात् एक रुपये के बारे में निश्चय नहीं किया गया है ।

Shri P. C. Borooah: May I know whether Government has taken into consideration the provisions of the insurance scheme evolved for the Assam Tea Plantation workers which is considered to be unique and best in the country because it requires no medical examination and no fresh contribution by the employers and employees? May I know how this scheme compares with the Assam scheme?

Shri Jaganatha Rao: This is not a medical insurance scheme as such. Employees who are thrown out of employment for temporary spells involuntarily would be covered.

Shri A. N. Vidyalankar: The Minister stated that the scheme is still under consideration. May I know since when it is under consideration? Is it not a fact that since the second Plan was being formulated, it is under consideration of the government?

Shri Jaganatha Rao: It is true a committee was set up and a scheme was evolved. But that scheme was given up as being impracticable. The Department of Social Security recently evolved a new scheme and it was discussed in the joint meeting of the trustees of the Employees Provident

Fund and the Coal Mines Provident Fund. It will be further discussed in the Indian Labour Conference to be held in October.

The Minister of Law (Shri A. K. Sen): May I add that the working group appointed in 1964 reported only in 1965?

श्री दिशम प्रसाद : जब से इस देश को स्वतन्त्रता मिली है तब से आज तक कितनी फीसदी बेकारी बढ़ी है और यह जो बेकारी की संख्या है इसमें कितने रजिस्टर्ड हैं और कितने अनरजिस्टर्ड ? इस बेकारी को दूर करने के लिए क्या सरकार अगली पंच-वर्षीय योजना में कोई कदम उठाने जा रही है ?

श्री अ० कु० सेन : ये आंकड़े तो मेरे पास नहीं हैं ।

Shri A. P. Sharma: May I know how long it will take for the Government to finalise this scheme?

Shri Jaganatha Rao: As I said, the Indian Labour Conference is meeting in October. This scheme will be discussed there. If the employers and employees agree, government would go ahead with it.

Shri S. M. Banerjee: May I know whether the attention of the Minister has been drawn to a press statement issued by the Secretary of the Department in *Nav Bharat Times*? After reading that statement, it appears that everything was finalised and the employers have agreed. May I know what action has been taken against the officer issuing such statements?

Shri Jaganatha Rao: The scheme is finalised so far as the department is concerned. We formulate the scheme and it is open to the employers and employees to come forward with objections.

Shrimati Ramdulari Sinha: May I know what proportion of the unemployed persons are likely to be benefited by this scheme and what will be the basis of giving priority to

the unemployed persons in the first instalment?

Shri Jaganatha Rao: As I said, about four million workers will be covered by this scheme. The scheme is that six months' pay will be paid in instalments, basing on the contributions made by the employers and employees.

श्री गुलशन : क्या यह सच है कि देश में बेरोज़गारी दिन-ब-दिन बढ़ रही है और इस बेरोज़गारी का शिकार होते हुए मजदूर कई जगहों पर घातम-हत्या कर रहे हैं। यह जो बीमा योजना है मजदूरों के बारे में, इसमें जो देहाती खेत मजदूर है उनको भी शामिल कर लिया जाएगा या नहीं ?

अध्यक्ष महोदय : पहले जो उन्होंने बताया है उसमें तो नहीं आते हैं।

श्री हुसम चन्द कछवाय : क्या सरकार ने कभी इस बात का प्रयत्न किया है कि यह जाना जाए कि देश में कितने बेरोज़गार लोग हैं और सभी बेरोज़गारों पर यह चीज लागू होनी चाहिये ? क्या इस पर कभी विचार किया है ?

अध्यक्ष महोदय : उन्होंने कहा है जिन पर लागू होगी। आप तो एक जनरल क्वेश्चन कर रहे हैं।

श्री हुसम चन्द कछवाय : कितना अन्दाज़ सरकार ने इसका लगाया है ? क्या सरकार इसका अन्दाज़ लगाने का प्रयत्न करेगी ?

Shrimati Savitri Nigam: May I know why the previous scheme was abandoned, who were the persons who drafted this scheme, and whether any experts have also been taken on this Committee which has finalised this scheme or only departmental heads have done it?

Shri Jaganatha Rao: The scheme was found to be un-workable and therefore it was given up. A meeting of the State Labour Ministers also considered this scheme on 19th Nov-

ember 1963 and they said that the scheme is not workable.

Mr. Speaker: She wants to know whether experts are there or only departmental heads.

Shri A. K. Sen: There are experts.

Shrimati Renu Chakravarty: The Unemployment Insurance Scheme seems to apply only to those workers where there is provident fund. In view of the fact that the greatest amount of hardship is caused to contract labour, why is it that this Unemployment Insurance Scheme is not also made to cover that section of the workers?

Shri Jaganatha Rao: Initially the idea is to cover those who are members of the Employees' Provident Fund and Coalmines' Provident Fund. Gradually it will be applied to all other workers also.

Shrimati Renuka Ray: This scheme by its very nature applies to the highly organised sector of labour and the contributory aspect comes in. I want to know what is the specific amount that the Government is going to spend on administrative costs etc., and how far this will be drawn out of the total fund which is meagre enough for social welfare of the under-privileged sections of society?

Shri A. K. Sen: The contemplation is that the Government would bear the entire cost of administration.

Shrimati Renuka Ray: My question has not been answered.

Shri A. K. Sen: Naturally, that will come from the budget of the Ministry of Social Security.

Shrimati Tarkeshwari Sinha: Just now the hon. Deputy Minister informed the House that this scheme will primarily cover those workers who become unemployed and who are covered by the Provident Fund and Coalmines' Insurance Scheme. I want to know why only those two categories of workers were chosen, in view

of the fact that they have something to fall back, and not other categories of workers like contract labour who are also more or less permanently employed but have no benefits of social security?

Mr. Speaker: She is entering into arguments now.

श्री रामेश्वरानन्द : बेरोजगारी बढ़ती जाती है। इसको दूर करने के लिए सरकार को योजनायें बनानी पड़नी हैं और कई बार वे फेल हो जाती हैं। फिर उसको योजनायें बनानी पड़नी हैं। मैं जानना चाहता हूँ कि बेरोजगारी बढ़ने का कारण क्या है? क्या कारण है कि बेरोजगारी इनका हमसे उत्पन्न होती है? उन कारणों को जान कर कारण को मिटाने के लिए केंद्र्रीय सरकार क्या कर रही है?

अध्यक्ष महोदय : कारण हमें और आप दोनों ही जानते हैं।

श्री रामेश्वरानन्द : मैं तो नहीं जानता हूँ। मैं सुन लेना चाहता हूँ।

श्री बृजराज सिंह : नंत्रा मण्डल में हे कंटे होना का इत्का उत्तर दे?

Shri Kapur Singh: He wants to know the cause of the causes of unemployment. That he should explain.

Mr. Speaker: The cause or causes of unemployment cannot be discussed in a supplementary question. It is too wide a thing to be answered in a supplementary question. Next Question.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मैं नम्रता से आपसे निवेदन करना चाहता हूँ कि यदि इत्का उत्तर हमें यहाँ भी नहीं मिल सकता तो आखिर हम और कहाँ जाएँ। यह देश की सबसे बड़ी समस्या है और इसके हाथ में देश का शासन है। यदि बेकारी क्यों होती है, दमका उत्तर यहाँ नहीं मिल सकता तो हम किस की शरण में जाएँ?

अध्यक्ष महोदय : इसी सदन की शरण में जाएँ। अगर सर्प्राइमेटरी सवाल की शकल में नहीं। जब चाबी प्लान पर बहस हो या और कोई बहस हो उन वक्त आप इस सवाल की पुछें।

Sugar Production

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 Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Shri Naval Prabhakar:
 Shri Hem Raj:
 *35. { Shri Bishwanath Roy:
 Dr. Mahadeva Prasad:
 Shri Tridib Kumar
 Chaudhuri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the increased production of sugar is expected to reach a figure with prospects of India's exports to foreign countries enhanced to five lakh tonnes per year during the Fourth Five Year Plan;

(b) whether countries, other than the United States and U.K. have come forward to buy Indian raw sugar of high quality;

(c) whether it is a fact that the Industry is continuously handicapped by the high production costs because of the use of worn-out and out-moded machinery; and

(d) if so, the steps taken to introduce rationalisation in the Industry?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Yes, Sir.

(b) Yes Sir. Indian raw sugar is being exported to other countries also.

(c) and (d). Worn-out and out-moded machinery is a factor responsible for high production costs in factories which have not taken steps to modernise their plants. The matter has recently been examined by a Committee whose report is under consideration of the Government.

Shri P. R. Chakraverti: May I know the amount of subsidy so far